	(E	iling under clause (c	a) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1084301014	1	1083532529	81.81	0	0	768484	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	153945071	2	138403956	10.45		15541115	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	00	0	0	NA
6	Operational creditors (Employees)	121	11192361	121	11192361	0.85	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	55780139	2	55780139	4.21	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	23	47440439	20	25539137	1.93	0	21901301	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	38	11540166	38	9984563	0.75	0	1555603	0	<u>Annexure 9</u>
	Total	189	1364199190	184	1324432685	100.00	0	38998019	768484	